

Year	Construction (In km)
2014-15	4340
2015-16	6029

Although construction is happening at the requisite pace, there have been some delays in some of the projects under different phases of NHDP. The projects have been delayed due to problems in land acquisition, utility shifting, non-availability of Soil/Aggregates, Poor performance of contractors, Environment/Forest/Wildlife Clearance, ROB and RUB issue with Railways, Public agitation for additional facilities, Arbitration/contractual disputes with contractors etc.

#### **Unsafe transportation of school children**

†2991. SHRIMATI MISHA BHARTI:  
SHRI PREM CHAND GUPTA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government is aware that unsafe modes of transport are being used for ferrying school children risking their lives;

(b) the number of accidents due to such vehicles reported in Delhi during the last year;

(c) the steps taken for safety of children including action taken against such vehicles and if not, the reasons therefor; and

(d) the number of cases of hit-and-run reported in Delhi during the last three years and the action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) The Government has conveyed its concern about safe transportation of school children to all the States/UTs who are entrusted with the responsibility to ensure maintenance of traffic discipline by all road users.

(b) The data regarding the number of accidents due to unsafe mode of transportation of school children is not Centrally maintained by this Ministry. However, as per data available, the total number of road accident in Delhi was 8,623 in the year 2014 and 8,085 in the year 2015.

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† Original notice of the question was received in Hindi.

(c) The detailed guidelines issued by the Hon'ble Supreme Court regarding safety of school children have also been reiterated by the Government to all the States. As per Section 2 (47) of the Motor Vehicles Act, 1988, an educational institution bus is a transport vehicle which requires a permit to ply on road. Permits are granted by the State Governments with various terms and conditions. Such vehicles also need to undergo mandatory fitness test every year without which the permit cannot be renewed. As such, all the States have been advised that the guidelines may be incorporated in the permit conditions by the State Transport Departments. Transport Departments of NCT of Delhi takes regular action against buses and vans ferrying school children found committing violation of Motor Vehicles Acts and Central Motor Vehicles Rules.

(d) Ministry of Road Transport and Highways does not Centrally maintain the data of hit-and-run cases State-wise. However, as per information available, the number of road accident cases due to hit and run only for the calendar year 2015 is 2,042.

#### **Security of women in public road transport**

2992. SHRIMATI MISHA BHARTI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) how ₹ 50 crore is being spent on the pilot project "Security for Women in Public Road Transport in the country"; and

(b) what new provisions are being added to make public transport safer for women?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) The Scheme, "Security for Women in Public Road Transport in the country" envisages setting up of a National Level Vehicle Security and Tracking System and City Command and Control Centre with installation of GPS/CCTV/panic buttons in public road transport in 32 cities having population of more than one million. During 2014-15, the budgetary allocation of scheme was ₹ 50 crore and ₹ 1.43 crore was spent towards payment of consultant fee to Delhi Integrated Multi-modal Transit Systems Ltd. Thereafter, no expenditure has been made under this scheme.

(b) The Ministry of Road Transport and Highways has issued notification *vide* GSR No. 1095(E) dated 28.11.2016 whereby Central Government has mandated the provision of vehicle location device and one or more panic button in public transport vehicles *w.e.f.* April 1st, 2018.